CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 127/2002 OA NO. 2326/2000

This the 11th day of July, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J) HON'BLE SH. M.P. SINGH, MEMBER (A)

Satish Kumar Yadav S/o Shri Narain Singh Yadav, R/o Village & P.O. Surera, Near Najafgarh, New Delhi. (By Advocate: Sh. S.K.Gupta)

3. -

Versus

- Sh. Krishan Kumar,
 Director General of Works,
 C.P.W.D.,
 Nirman Bhawan,
 New Delhi.
- Sh. Sudeer Kumar, Superintending Engineer (Elect.), Coordination Division, C.P.W.D., 401-A, 4th Floor, New Delhi.
- 3. Sh. S.D.Sahani,
 Executive Engineer,
 PWD, E.Division-III,
 G.N.C.T. New Delhi.
 (By Advocate: Sh. Ram Kawar Dhillon)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant submits that the judgment has been complied with, so he does not press for CP. CP is dismissed as withdrawn.

(M.P. SINGH)
Member (A)

(KULDIP SINGH) Member (J)

'sd'